

Renewable Energy Development Agencies

4173. SHRI BALGOPAL MISHRA: Will the Minister of ENERGY be pleased to state:

(a) whether some State Governments have set up Renewable Energy Development Agencies;

(b) if so, the main objectives of these agencies; and

(c) whether any such agency has been set up in Orissa?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir. The main objectives of these agencies is to promote the development and use of new and renewable sources of energy.

(c) Yes, Sir.

[Translation]

Monopoly of Multinational Drug Companies

4174. SHRI RAM PUJAN PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names of multinational drug companies having monopoly in the field of manufacturing drugs in the country; and

(b) the steps Government propose to take to check their monopoly and enable domestic companies to fulfil the requirements of the country?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) To the extent production is monitored, the names of FERA companies, alongwith items of manufacture and the percentage share of total production reported in 1987-88 is given below:-

Name of company	Item	% share of production
Wyeth Labs.	Prednisolone	100
Pfizer	1. Oxytetracycline	75.87
	2. Isoniazid	76.07
	3. Chlorpropamide	82.88
Roche	Vitamin A	71.18

(b) To regulate the operations of FERA companies, they are allowed to manufacture only 66 bulk drugs and related formulation under the existing policy. To encourage more production by Indian companies, 94 bulk drugs have been delicensed. Besides, manufacture of almost all bulk drugs and related formulations have been brought under the EIR Scheme. Both, the delicensed registration and EIR Schemes, are not available

to FERA companies.

[English]

Multi-National Drug Companies

4176. SHRI BALASAHEB VIKHE PATIL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: